

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.1 in Petition(s) for Special Leave to Appeal (Civil)
No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With appln(s) for impleadment as party respondent)

Date: 25/07/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
(In chambers)

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.

For the applicant

Mr. Abhay Prakash Sahay, adv.
Mr. Himanshu Shekhar, Adv.

UPON hearing counsel the Court made the following
O R D E R

This application has been filed by M/s Divya
Incency India Pvt. Ltd. for being impleaded as the
respondent.

Let a copy of this application be served on the
standing counsel of the State of U.P. Within one week,
who in turn, shall file reply within four weeks
thereafter.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master